

GOVERNMENT OF KERALA

Abstract

Agri (Animal Husbandry) Dept- KCMMF (MILMA)-Covid-19-Regulatory Measures taken-Decline in the demand of milk and milk products-Directions to District Collectors-Orders issued.

Agri (AHF)Department

GO (Rt) No. 111/2020/AHD

Dated, Thiruvananthapuram, 01.04.2020

Read: 1. GO (Rt) No. 49/2020/GAD dtd 24.03.2020

2. Email message received from the O/o the KCMMF (MILMA)

ORDER

Owing to the regulatory measures adopted in the wake of Covid-19, there is a decline in demand of milk and milk products and difficulties have also arisen in the Inter-State movement for its conversion to milk powder. Hence the Regional Milk Unions under Kerala Co-operative Milk Marketing Federation (MILMA) and the Malabar Regional Union in particular is faced with a glut of milk leading to difficulties for the dairy farmers of the state.

In the circumstances, as decided by the Crisis Management Committee chaired by the Chief Secretary, all the District Collectors are directed to take immediate steps to provide milk and/or curd packets to the migrant labour camps in the State based on demand. MILMA will provide the same at their wholesale rate and this will be eligible for reimbursement under SDRF. The District Dairy unit heads of MILMA will co-ordinate this under the instructions of the District Collectors.

In addition, it has been decided that UHT milk at the rate of the 180 ml per day per individual ,for children and pregnant and lactating mothers, who are covered under the Anganwadi scheme run by the Department of Women Child Development, Government of Kerala, will be supplied by MILMA for a period of one month and the cost of the same will be reimbursed to MILMA/the Regional Milk Marketing Unions by Government.

(By order of the Governor)
RAJESH KUMAR SINGH
ADDITIONAL CHIEF SECRETARY

To
All District Collectors
MD, MILMA
Director, Dairy Development
Chairman, TRCMPU
Chairman, ERCMPU
Chairman, MRCMPU
The Information officer (Web & New Media)
SF/OC

Forwarded/ By order

Section officer



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